

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 1456 of 2013

Dated : 23rd September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sr. Divisional Elect. Engineer (TR-D),
NCR/Allahabad

... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Jitender Kumar Singh

ORDER

We have heard the learned counsel for the Applicant/Appellant.

Post the matter for Orders on **25.09.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs